

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Smti Geeta Baishya Changkakati
Presiding Officer, Labour Court
Guwahati

Dated Guwahati, the August, 2021.

Sub:- Permission for LTC .

Ref:- Your Letter No. LCG.11/2002-03/263 dated 17.08.2021.

Madam,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the current block period of 2018-2021, in the month of October during Puja holidays, to visit Goa via Mumbai along with your son, daughter and husband, by the shortest possible route, as per existing Rules.

Yours faithfully,

Sc/

REGISTRAR (VIGILANCE)

Memo NO.HC.VII- NO. 03/2020/ 3612 - 3614 /A 19/8/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

19/8/2021
REGISTRAR (VIGILANCE)

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